

period from January 1980 to June 1980 are indicated below:—

(In thousand tonnes)

Month	Allotment			Receipts			
	Rice	Wheat		Total	Wheat	Rice	Total
		PD	Mills				
1980							
January . . .	20.0	8.0	25.93	53.93	12.7	29.5	42.2
February . . .	25.0	8.0	24.53	57.53	11.0	30.7	41.7
March . . .	25.0	8.0	25.93	58.93	7.5	17.8	25.3
April . . .	25.0	10.0	25.06	60.06	16.9	38.4	55.3
May . . .	35.0	10.0	26.13	71.13	25.5	38.3	63.8
June . . .	50.0	10.0	26.13	86.13	—Not available		

#### Opening of Post Offices in Nagaland

1747. SHRI CHINKWANG GON-YAK: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government are aware that many administrative centres and villages in Nagaland do not have post offices; and

(b) if so, what steps Government are taking for opening these post offices?

THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN):

(a) Out of a total of 960 villages in the State 189 are already provided with post offices. As regards administrative centres, information is being collected and will be laid on the Table of the Sabha.

(b) Liberalised norms have been prescribed by the Department for extension of postal facilities in tribal/hilly areas. In accordance with these norms and in the light of targets fixed for opening of rural post offices in the Five Year Annual Plans, post offices are being sanctioned in the tribal hilly areas. This is so in respect of Nagaland also.

#### Admission of Central Government Employees children on priority basis in Central Schools

1748. SHRI ZAINUL BASHER: Will the Minister of EDUCATION be pleased to state:

(a) whether there is any provision for the admission on priority for the children of Central Government Employees in the Central schools;

(b) whether the employees of the Government owned Corporations and Undertakings are also covered in this facility; and

(c) if not, what action Government propose to take in this regard?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND)

(a) to (c). The following priorities have been laid down for admission to the Kendriya Vidyalayas (Central Schools) established in the civil and defence sectors:

(i) children of transferable Central Government employees including Defence/CRPF/BSF personnel